

(2)

**Central Administrative Tribunal
Principal Bench**

CP-200/2004
OA-261/2003

New Delhi this the 18th day of August, 2004

Hon'ble Shri V.K. Majotra, Vice Chairman (A)
Hon'ble Shri Shanker Raju, Member (J)

1. Shri S.C. Das
Employee Code No. 8027914H
2. Smt. Usha Rani,
Employee Code No. 8027461H
3. Shri Kawal Kumar
Employee Code No. 8028703N
4. Shri Ram Jaha Banga,
Employee Code No. 8029091N
6. M.G.S. Channa,
Employee Code No. 8028665G
7. Smt. Narinder Kaur,
Employee Code No. 8029090N
8. Shri Chunni Lal,
Employee Code No. 8025610N
9. Shri Chandu Lal,
Employee Code No. 8026125K
10. Shri Vimal K. Khanija
Employee Code No. 8027733G

-Applicants

(By Advocate: Shri P.K. Sharma)

Versus

1. Shri S. Krishnaswamy
Chief of the Air Staff,
Air Headquarter Vayu Bhawan
New Delhi.
2. Shri Pramod Kumar Rastogi
Chief Administrative Officer,
Ministry of Defence,
C-II, Huments South Block,
New Delhi.
3. Shri D Sarup
The Secretary,
Department of Expenditure,

/

Ministry of Finance, North Block,
New Delhi.

-Respondents

(By Advocate: Shri M.M. Sudan)

ORDER (Oral)

Hon'ble Shri V.K. Majotra, Vice Chairman (A)

It is observed that by order dated 4.8.2004 in WP(C),
13007-09/2004, Tribunal's orders have been stayed.

2. The Contempt Petition is disposed of with liberty

to the applicants to revive, if necessary as per law.

S. Raju
(Shanker Raju)
Member (J)

V.K. Majotra
Vice Chairman (A) 18.8.04